

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:971

ANSWERED ON:15.11.2010

PROMOTION OF GENERAL EMPLOYEES IN RESERVED POSTS

Punia Shri P.L.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that general category employees are being promoted to the reserved posts in the Provident Fund Organisation;
- (b) if so, the reasons therefor;
- (c) whether the Government is considering to check the said irregularity; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): The rules and regulations applicable on the reserved posts to the Government employees` are being followed by the Employees` Provident Fund Organisation. No such violation regarding promotion made of general category employees` against reserved post has come to the notice of the Government.

(b) to (d) Do not arise in view of (a) above.